



सत्यमेव जयते

भारत सरकार
Government of India

भौगोलिक उपदर्शन पत्रिका

GEOGRAPHICAL INDICATIONS JOURNAL



बौद्धिक सम्पदा
भारत
**INTELLECTUAL
PROPERTY INDIA**

भौगोलिक उपदर्शन पंजीकृति,
बौद्धिक सम्पदा अधिकार भवन,
जी.एस.टी. रोड, गिण्डी,
चेन्नै - ६०० ०३२.

**Geographical Indications Registry,
Intellectual Property Rights Building,
G.S.T. Road, Guindy, Chennai - 600 032.**



**GOVERNMENT OF INDIA
GEOGRAPHICAL INDICATIONS
JOURNAL NO.90**

NOVEMBER 17, 2016 / KARTIKA 26, SAKA 1938

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OFFICIAL NOTICES

Sub: Notice is given under Rule 41(1) of Geographical Indications of Goods (Registration & Protection) Rules, 2002.

1. As per the requirement of Rule 41(1) it is informed that the issue of Journal 90 of the Geographical Indications Journal dated 17th November, 2016 / Kartika 26th, Saka 1938 has been made available to the public from 17th November, 2016.

NEW G.I APPLICATION DETAILS

App.No.	Geographical Indications	Class	Goods
555	Gazhipur Jute Wall-hanging Craft	27	Handicraft
556	Varanasi Soft Stone Undercut Work	27	Handicraft
557	Chunar Sand Stone	19	Natural Goods
558	Boka Chaul	30	Agricultural
559	Madras Checks	23 & 24	Textiles
560	Panruti Palapazham	31	Agricultural
561	Manamadurai Ghatam	15	Manufactured
562	Pochampally Ikat (Logo)	24,25 & 27	Textiles
563	Dokra of West Bengal	6,14,21	Handi Crafts
564	Bengal Patachitra	16,24	Handi Crafts
565	Purulia Chhau Mask	27	Handi Crafts
566	Wooden Mask of Kushmani	20	Handi Crafts
567	Madurkathi	20,27	Handi Crafts
568	Darjeeling White	30	Agricultural
569	Darjeeling Green	30	Agricultural
570	Otho Dongo	19	Manufactured
571	Jaipuri Razai	24	Textiles

PUBLIC NOTICE

No.GIR/CG/JNL/2010

Dated 26th February, 2010

WHEREAS Rule 38(2) of Geographical Indications of Goods (Registration and Protection) Rules, 2002 provides as follows:

“The Registrar may after notification in the Journal put the published Geographical Indications Journal on the internet, website or any other electronic media.”

Now therefore, with effect from 1st April, 2010, The Geographical Indications Journal will be Published and hosted in the IPO official website www.ipindia.nic.in free of charge. Accordingly, sale of Hard Copy and CD-ROM of GI Journal will be discontinued with effect from 1st April, 2010.

Registrar of Geographical Indications

**G.I. Authorised User Application No. - 2416 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ajit Rajkhuwa**, Village: Gobindapur, Post: Gobindapur, Lakhimpur, Pin: -787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55& 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ajit Rajkhuwa
- (B) **Address** : Mr. Ajit Rajkhuwa
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2417 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ananda Bharali**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ananda Bharali
- (B) **Address** : Mr. Ananda Bharali
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2418 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Atul Konch**, Village: Thekeraguri, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atul Konch
- (B) **Address** : Mr. Atul Konch
Village: Thekeraguri, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2419 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Atul Dutta**, Village: Kamar Gaon, Post- Dhakuakhana, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Atul Dutta
- (B) **Address** : Mr .Atul Dutta,
Village: Kamar Gaon, Post- Dhakuakhana,
District: Lakhimpur, Assam Pin – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2420 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Arup Ranjan Dutta**, Village: Machkhowa, Post: Gobindapur, District: Lakhimpur, Pin: -787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Arup Ranjan Dutta,
- (B) **Address** : Mr. Arup Ranjan Dutta,
Village: Machkhowa, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2421 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhupen Boruah**, Village: Barpatra, Post: Manikachuk, District: Dhemaji, Pin: 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupen Boruah
- (B) **Address** : Mr. Bhupen Boruah,
Village: Barpatra, Post: Manikachuk,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2422 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Budhen Rajkhowa**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Budhen Rajkhowa
- (B) **Address** : Mr .Budhen Rajkhowa
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2423 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bubul Borah**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) Applicant : Mr. Bubul Borah,
- (B) Address : Mr. Bubul Borah,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) Date of Authorised User Application : June 13, 2016
- (D) Registered Geographical Indication : **Muga Silk of Assam**
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- (E) Registered Proprietor : Patent Information Centre
- (F) Address : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) Class : 23, 24, 25, 27 and 31
- (H) Goods : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2424 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Balin Konch**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balin Konch
- (B) **Address** : Mr. Balin Konch
Village: Gobindapur, Post: Gobindapur
District - Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2425 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhogeswar Borgohain**, Village: Bhakatia Gaon, Post: Ghatapara, District: Lakhimpur, Pin: 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr .Bhogeswar Borgohain
- (B) **Address** : Mr. Bhogeswar Borgohain
Village: Bhakatia Gaon, Post: Ghatapara,
District – Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2426 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Boga Saikia**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin- 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Boga Saikia
- (B) **Address** : Mr. Boga Saikia
Village: Kamar Gaon, Post: Dhakuakhana, District:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 13, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2427 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhupen Gogoi**, Village: Kawoimari, Post: Kalakata, District: Dhemaji, Pin: 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhupen Gogoi
- (B) **Address** : Mr. Bhupen Gogoi
Village: Kawoimari, Post: Kalakata,
District: Dhemaji, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2428 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bipul Saikia**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Assam – 787055, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bipul Saikia
- (B) **Address** : Mr. Bipul Saikia
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2429 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhupen Dutta**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin- 787055, Assam , India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr.Bhupen Dutta
- (B) **Address** : Mr.Bhupen Dutta,
Village: Gobindapur, Post Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2430 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Birendra Nath Das**, Village: Hujgaon, Post: Dhakuakhana, District: Lakhimpur, pin- 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Birendra Nath Das
- (B) **Address** : Mr. Birendra Nath Das
Village: Hujgaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2431 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhogram Dutta**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin- 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr.Bhogram Dutta
- (B) **Address** : Mr.Bhogram Dutta
Village: Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2432 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Cheniram Gogoi**, Village: kawoimari, Post: Kalakata, District: Dhemaji, Pin- 787055 Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Cheniram Gogoi
- (B) **Address** : Mr. Cheniram Gogoi
Village: kawoimari, Post: Kalakata,
District: Dhemaji, Assam – 787055 India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2433 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dimbeswar Chamuah**, Village: Goroimari, Post:Ghatapara, District: Lakhimpur, Pin - 787 053, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dimbeswar Chamuah
- (B) **Address** : Mr. Dimbeswar Chamuah,
Village: Goroimari, Post: Ghatapara
District: Lakhimpur, Assam – 787 053, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2434 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Drorneshwar Gogoi**, Village: Harhi dimuru guri, Post: Dhakuakhana, District: Dhemaji, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Drorneshwar Gogoi
- (B) **Address** : Mr .Drorneshwar Gogoi
Village: Harhi dimuru guri, Post: Dhakuakhana,
District: Dhemaji, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 13, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2435 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr.Dimbeswar Chutia**, Village: Amguri, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr.Dimbeswar Chutia
- (B) **Address** : Mr.Dimbeswar Chutia,
Village: Amguri, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2436 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dipak Dutta**, Village: Thekeraguri, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipak Dutta
- (B) **Address** : Mr. Dipak Dutta,
Village: Thekeraguri, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2437 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dilip Borgohain**, Village: Bhakatia hula, Post: Ghatapora, District: Lakhimpur, Pin-787 053, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dilip Borgohain
- (B) **Address** : Mr. Dilip Borgohain,
Village: Bhakatia hula, Post: Ghatapora,
District: Lakhimpur, Assam – 787 053, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2438 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dimba Gogoi**, Village: Bormerh, Post: Kalakata, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dimba Gogoi
- (B) **Address** : Mr. Dimba Gogoi
Village: Bormerh, Post: Kalakata, District:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2439 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dipen Dutta**, , Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dipen Dutta
- (B) **Address** : Mr. Dipen Dutta,
Village: Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2440 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Dipika Dutta**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin - 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Dipika Dutta
- (B) **Address** : Mrs. Dipika Dutta,
Village: Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2441 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Digen Dutta**, , Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, pin- 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Digen Dutta
- (B) **Address** : Mr. Digen Dutta
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2442 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Dhaniram Dutta**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin - 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Dhaniram Dutta
- (B) **Address** : Mr. Dhaniram Dutta,
Village: Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055 India.
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2443 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Golap Borgohain**, Village: Lahibari, Post: Ghatapara, District: Dhemaji, Pin - 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Golap Borgohain
- (B) **Address** : Mr. Golap Borgohain,
Village: Lahibari, Post: Ghatapara,
District: Dhemaji, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2444 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Gagan Borgohain**, Village: Bhakatia Hula, Post: Ghatapara, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Gagan Borgohain
- (B) **Address** : Mr. Gagan Borgohain,
Village: Bhakatia Hula, Post: Ghatapara,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2445 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ghana Saikia**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin – 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ghana Saikia
- (B) **Address** : Mr. Ghana Saikia,
Village: Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2446 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Indra Saikia**, Village: Gobindapur, Post: Dhakuakhana, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Indra Saikia
- (B) **Address** : Mrs. Indra Saikia,
Village: Gobindapur, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055 India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2447 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Indreshwar Dutta**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Indreshwar Dutta
- (B) **Address** : Mr. Indreshwar Dutta,
Village: Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2448 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Haresswar konch**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Haresswar konch
- (B) **Address** : Mr. Haresswar konch,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2449 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Hemkanta Borah**, Village: No-1, Thekeraguri, Post: Dhakuakhana, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hemkanta Borah
- (B) **Address** : Mr. Hemkanta Borah,
Village: No-1, Thekeraguri, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2450 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Harichandra Chutia**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harichandra Chutia
- (B) **Address** : Mr. Harichandra Chutia,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055 India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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**G.I. Authorised User Application No. - 2451 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rajib Saikia**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajib Saikia
- (B) **Address** : Mr. Rajib Saikia,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2452 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rama Dutta**, Village: Pani Gaon, Post: Gobindapur, District: Lakhimpur Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rama Dutta
- (B) **Address** : Mr. Rama Dutta,
Village: Pani Gaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2453 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rabin Dutta**, Village: Kamar gaon, Post: Gobindapur, District: Lakhimpur Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rabin Dutta
- (B) **Address** : Mr. Rabin Dutta,
Village: Kamar gaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2454 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ritu Dutta**, Village: Pani Gaon, Post: Gobindapur, District: Lakhimpur Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ritu Dutta
- (B) **Address** : Mr. Ritu Dutta,
Village: Pani Gaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2455 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rinku Borgohain**, Village: Lahibari, Post: Ghatapara, District: Lakhimpur, Pin - 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rinku Borgohain
- (B) **Address** : Mr. Rinku Borgohain,
Village: Lahibari, Post: Ghatapara,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2456 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rangman Borah**, Village: Thekeraguri, No-1, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rangman Borah
- (B) **Address** : Mr. Rangman Borah,
Village: Thekeraguri, No-1, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2457 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ranjit Saikia**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Saikia
- (B) **Address** : Mr. Ranjit Saikia,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2458 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ranjit Baruah**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur, Pin - 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Baruah
- (B) **Address** : Mr. Ranjit Baruah,
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2459 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kushal Gogoi**, Village: Barpatra gaon, Post: Dhakuakhna, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kushal Gogoi
- (B) **Address** : Mr. Kushal Gogoi,
Village: Barpatra gaon, Post: Dhakuakhna, Distict:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 13, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2460 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kushal Chetia**, Village: Itakhuli Post: Dhatapara, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kushal Chetia
- (B) **Address** : Mr. Kushal Chetia,
Village: Itakhuli, Post: Dhatapara,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2461 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kesharam Konch**, Village: No-1 Thekeraguri, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kesharam Konch
- (B) **Address** : Mr. Kesharam Konch,
Village: No-1 Thekeraguri, Post: Gobindapur,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2462 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Khirod Borgohain**, Village: Lahibari Post:Ghatapara, District: Lakhimpur, Pin – 787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khirod Borgohain
- (B) **Address** : Mr. Khirod Borgohain,
Village: Lahibari, Post: Ghatapara
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2463 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kamal Saikia**, Village: Guwalgaon Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kamal Saikia
- (B) **Address** : Mr. Kamal Saikia,
Village: Guwalgaon, Post: Gobindapur
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2464 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Khirud Boruah**, Village: Gowalgaon Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khirud Boruah
- (B) **Address** : Mr. Khirud Boruah,
Village: Gowalgaon, Post: Gobindapur,,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2465 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kshiren Dutta**, Village: Kamar Gaon Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kshiren Dutta
- (B) **Address** : Mr. Kshiren Dutta,
Village: Kamar Gaon Post: Dhakuakhana,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2466 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Prafulla Borah**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin - 787055, Assam, India, dated 13, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prafulla Borah
- (B) **Address** : Mr. Prafulla Borah,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 13, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781 003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2467 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Phuleshwar Dutta**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur, Pin – 787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Phuleshwar Dutta
- (B) **Address** : Mr. Phuleshwar Dutta,
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2468 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Prasanta Saikia**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prasanta Saikia
- (B) **Address** : Mr. Prasanta Saikia,
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2469 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Kumar Saikia**, Village: Gobindapur, Post: Dhakuakhana, District: Lakhimpur, Pin – 787055, Assam, India dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Kumar Saikia
- (B) **Address** : Mr. Pradip Kumar Saikia,
Village: Gobindapur, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2470 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Hazarika**, Village: Nakapahuwa, Post: Gobindapur, District: Lakhimpur, Pin – 787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Hazarika
- (B) **Address** : Mr. Pradip Hazarika,
Village: Nakapahuwa, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2471 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Puspadhar Baruah**, Village: Borpatra, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Puspadhar Baruah
- (B) **Address** : Mr. Puspadhar Baruah,
Village: Borpatra, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2472 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Padmeshwar Baruah**, Village: Borpatra, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Padmeshwar Baruah
- (B) **Address** : Mr. Padmeshwar Baruah,
Village: Borpatra, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2473 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Prafulla Dutta**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prafulla Dutta
- (B) **Address** : Mr. Prafulla Dutta,
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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**G.I. Authorised User Application No. – 2474 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pitambar Dutta**, Village: Pani Gaon, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pitambar Dutta
- (B) **Address** : Mr. Pitambar Dutta,
Village: Pani Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2475 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pulin Bora**, Village: Amguri, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pulin Bora
- (B) **Address** : Mr. Pulin Bora,
Village: Amguri, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2476 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Padma Konwar**, Village: Lahibari, Post: Ghatapara, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Padma Konwar
- (B) **Address** : Mrs. Padma Konwar,
Village: Lahibari, Post: Ghatapara,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2477 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Borah**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Borah
- (B) **Address** : Mr. Pradip Borah
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2478 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Phulendra Changmai**, Village: Bortangani, Post: Ghatapara, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Phulendra Changmai
- (B) **Address** : Mr. Phulendra Changmai
Village: Bortangani, Post: Ghatapara,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2479 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Dutta**, Village: Heraipuwa, Post: Nemutengani, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Dutta
- (B) **Address** : Mr. Pradip Dutta
Village: Heraipuwa, Post: Nemutengani,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2480 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Punedhar Barua**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Punedhar Barua
- (B) **Address** : Mr. Punedhar Barua
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2481 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Handique**, Village: Chaiguri Gaon, Post: Ghatapara, District: Lakhimpur Pin-787053, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Handique
- (B) **Address** : Mr. Pradip Handique
Village: Chaiguri Gaon, Post: Ghatapara,
District: Lakhimpur, Assam - 787053, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2482 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Bora**, Village: No-1 Thekeraguri, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Bora
- (B) **Address** : Mr. Pradip Bora
Village: Village: No-1 Thekeraguri, Post: Gobindapur
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2483 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Prabin Bharali**, Village: Thekeraguri, No-1, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Prabin Bharali
- (B) **Address** : Mr. Prabin Bharali
Village: Thekeraguri, No-1, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2484 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Nitya Konch**, Village: Gobindapur, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nitya Konch
- (B) **Address** : Mr. Nitya Konch
Village: Gobindapur, Post: Dhakuakhana
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2485 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Nomal Dutta**, Village: Gobindapur, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nomal Dutta,
- (B) **Address** : Mr. Nomal Dutta
Village: Gobindapur, Post: Dhakuakhana
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2486 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Nabin baruah**, Village: Guwalgaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nabin baruah
- (B) **Address** : Mr. Nabin baruah,
Village Guwalgaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2487 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Lakshi Bora**, Village: Kamar Gaon Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lakshi Bora
- (B) **Address** : Mr. Lakshi Bora
Village: Kamar Gaon Post: Dhakuakhana,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2488 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Lila Dutta**, Village: Kamar Gaon Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Lila Dutta
- (B) **Address** : Mr. Lila Dutta,
Village: Kamar Gaon Post: Dhakuakhana,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2489 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Manik Gogoi**, Village: Kawoimari Post: Kalakata, District: Dhemaji, Pin-787058, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manik Gogoi
- (B) **Address** : Mr. Manik Gogoi
Village: Kawoimari Post: Kalakata,
District: Dhemaji, Assam – 787058, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2490 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Monuj kumar Chetia**, Village: Itakhuli, Post: Ghatapara, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Monuj kumar Chetia
- (B) **Address** : Mr. Monuj kumar Chetia
Village: Itakhuli, Post: Ghatapara
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2491 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Monika Gogoi Borgohain**, Village: Lahibari, Post: Ghatapara, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Monika Gogoi Borgohain
- (B) **Address** : Mrs. Monika Gogoi Borgohain
Village: Lahibari, Post: Ghatapara,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2492 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Mridula Saikia**, Village: Guwalgaon, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Mridula Saikia
- (B) **Address** : Mrs. Mridula Saikia,
Village: Guwalgaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2493 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Sharat Gogoi**, Village: Banhpara, Post: Banhpara, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Sharat Gogoi
- (B) **Address** : Mr. Sharat Gogoi
Village: Banhpara, Post: Banhpara,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2494 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Shaylen Baruah**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Shaylen Baruah
- (B) **Address** : Mr. Shaylen Baruah
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2495 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Tularam Konch**, Village: Pani Gaon, Post: Gobindapur, District: Lakhimpur Pin – 787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tularam Konch
- (B) **Address** : Mr. Tularam Konch
Village: Pani Gaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2496 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Tarun Dutta**, Village: Thereraguri, No-1, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tarun Dutta
- (B) **Address** : Mr. Tarun Dutta
Village: Thereraguri, No-1, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2497 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Tileswar Phukan**, Village: Thereraguri, No-2, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tileswar Phukan
- (B) **Address** : Mr. Tileswar Phukan
Village: Thereraguri, No-2, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2498 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Thaneswar Borah**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Thaneswar Borah
- (B) **Address** : Mr. Thaneswar Borah
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2499 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Thaneswar Baruah**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Thaneswar Baruah
- (B) **Address** : Mr. Thaneswar Baruah
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2500 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Taranath Gohain**, Village: Baruatika, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Taranath Gohain
- (B) **Address** : Mr. Taranath Gohain
Village: Baruatika, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2501 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Tilen Barua**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tilen Barua
- (B) **Address** : Mr. Tilen Barua
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2502 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Utpal Gogoi**, Village: Harhi Chapari, Post: Sapatia, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Utpal Gogoi
- (B) **Address** : Mr. Utpal Gogoi
Village: Harhi Chapari, Post: Sapatia,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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**G.I. Authorised User Application No. - 2503 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ujjal Deep Boruah**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Ujjal Deep Boruah
- (B) **Address** : Ujjal Deep Boruah
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2504 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Uttam Bura Gohain**, Village: Dhulpetta, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Uttam Bura Gohain
- (B) **Address** : Mr. Uttam Bura Gohain
Village: Dhulpetta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2505 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jintu Bharali**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jintu Bharali
- (B) **Address** : Mr. Jintu Bharali
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam - 787055 India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2506 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jintu Borgohain**, Village: Chaiguri, Post: Ghatapara, District: Lakhimpur, Pin-787053, Assam, India dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jintu Borgohain
- (B) **Address** : Mr. Jintu Borgohain
Village: Chaiguri, Post: Ghatapara,
District: Lakhimpur, Assam – 787053, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2507 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jadab Prasad**, Village: Amguri, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jadab Prasad
- (B) **Address** : Mr. Jadab Prasad
Village: Amguri, Post: Gobindapur, District:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 14, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2508 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jyoti Prasad Dutta**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jyoti Prasad Dutta
- (B) **Address** : Mr. Jyoti Prasad Dutta,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2509 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jiten Konch**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jiten Konch
- (B) **Address** : Mr. Jiten Konch,
Village: Gobindapur, Post: Gobindapur
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2510 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jiten Dutta**, Village: Kamar Gaon Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jiten Dutta
- (B) **Address** : Mr. Jiten Dutta
Village: Kamar Gaon Post: Dhakuakhana, District:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 14, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2511 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Jaya Borgohain**, Village: Lahibari Post: Ghatapara, District: Dhemaji, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Jaya Borgohain
- (B) **Address** : Mrs. Jaya Borgohain
Village Lahibari, Post: Ghatapara,
District: Dhemaji, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2512 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jugen Dutta**, Village: Kamar Gaon Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jugen Dutta
- (B) **Address** : Mr. Jugen Dutta
Village: Kamar Gaon, Post: Dhakuakhana
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2513 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jiban Das**, Village: Hujgaon Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jiban Das
- (B) **Address** : Mr. Jiban Das
Village: Hujgaon, Post: Dhakuakhana
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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**G.I. Authorised User Application No. - 2514 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jugen Borah**, Village: Gobindapur, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jugen Borah
- (B) **Address** : Mr. Jugen Borah,
Village: Gobindapur Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2515 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Khagen Handique**, Village: Lahibari Post:Ghatapara, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Khagen Handique
- (B) **Address** : Mr. Khagen Handique
Village: Lahibari, Post: Ghatapara,
Distict: Lakhimpur Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2516 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Konchuali Dutta**, Village: No-1 Thekeraguri, Post: Dhakuakhna, District: Lakhimpur, Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Konchuali Dutta
- (B) **Address** : Mrs. Konchuali Dutta
Village: No-1 Thekeraguri, Post: Dhakuakhna,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2517 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rajen Bora**, Village: Jiamaria Gaon, Post: Dhakuakhna, District: Lakhimpur Pin-787055, Assam, India, dated June 14, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajen Bora
- (B) **Address** : Mr. Rajen Bora
Village: Jiamaria, Post: Dhakuakhna,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 14, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2518 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Badan Baruah**, Village: Thekeraguri, No-1, Post: Gobindapur, District: Lakhimpur, Assam Pin: 787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Badan Baruah
- (B) **Address** : Mr. Badan Baruah
Village: Thekeraguri, No-1, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2519 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Achyut Bura Gohain**, Village: Dhulpeta, Post: kekuri, District: Lakhimpur, Pin: 787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Achyut Bura Gohain
- (B) **Address** : Mr. Achyut Bura Gohain,
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2520 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Babul Bora**, Village: Jiamaria, Post: Dhakuakhna, District: Lakhimpur, Pin: 787055, Assam, India dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Babul Bora
- (B) **Address** : Mr. Babul Bora
Village: Jiamaria, Post: Dhakuakhna,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2521 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bulan Sonuwal**, Village: Koroi Guri, Post: kekuri, District: Lakhimpur, Pin: 787055, Assam, India dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bulan Sonuwal
- (B) **Address** : Mr. Bulan Sonuwal,
Village: Koroi Guri, Post: Kekuri
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2522 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bipul Baruah**, Village: Dewalia gaon, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bipul Baruah
- (B) **Address** : Mr. Bipul Baruah,
Village: Dewalia gaon, Post: Gobindapur District -
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 17, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2523 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Balin Baruah**, Village: Dewalia gaon, Post: Gobindapur, District: Lakhimpur, Pin: 787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Balin Baruah
- (B) **Address** : Mr. Balin Baruah
Village: Dewalia gaon, Post: Gobindapur
District - Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2524 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Baparam Sonowal**, Village: Koroï Guri, Kachari, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Baparam Sonowal
- (B) **Address** : Mr. Baparam Sonowal
Village: Koroï Guri, Kachari, Post: Kekuri,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2525 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Binay Dutta**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin- 787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Binay Dutta
- (B) **Address** : Mr. Binay Dutta,
Village: Gobindapur, Post Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2526 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Dulu Saikia**, Village: Kekuri Bebejia Gaon, Post: Kekuri, District: Lakhimpur, Pin- 787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Dulu Saikia
- (B) **Address** : Mrs. Dulu Saikia,
Village: Kekuri Bebejia Gaon, Post: Kekuri,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2527 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Diganta Buragohain**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Diganta Buragohain
- (B) **Address** : Mr. Diganta Buragohain,
Village: Dhulpeta, Post: Kekuri, District:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2528 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Ila Gogoi Dihingia**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India,, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Ila Gogoi Dihingia
- (B) **Address** : Mrs. Ila Gogoi Dihingia,
Village: Dhulpeta, Post Kekuri, District: Lakhimpur,
Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 17, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2529 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Hema Majindar**, Village: Jiamara Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, date June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hema majindar
- (B) **Address** : Mr. Hema majindar
Village: Jiamara, Post: Dhakuakhana
District: Lakhimpur, Assam - 787055 India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2530 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Harichandar Khanikar**, Village: Bahoichalaa, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India., dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Harichandar Khanikar
- (B) **Address** : Mr. Harichandar Khanikar,
Village: Bahoichalaa Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2531 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Rima Borah**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 17 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Rima Borah
- (B) **Address** : Mrs. Rima Borah,
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2532 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Rajen Dutta**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Rajen Dutta
- (B) **Address** : Mr. Rajen Dutta,
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2533 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Radha Lahan**, Village: Dhulpeta Gaon, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Radha Lahan
- (B) **Address** : Mr. Radha Lahan
Village: Dhulpeta Gaon, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2534 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Ranjit Kumar Neog**, Village: Bamun Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Ranjit Kumar Neog
- (B) **Address** : Mr. Ranjit Kumar Neog,
Village: Bamun Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2535 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Khagen Sonowal**, Village:Kekuri kachari Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr.Khagen Sonowal
- (B) **Address** : Mr.Khagen Sonowal,
Village: Kekuri kachari, Post: Kekuuri
Distict: Lakhimpur Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2536 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Kiran Chutia**, Village: Dhulpeta, Kekuri, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Kiran Chutia
- (B) **Address** : Mr. Kiran Chutia,
Village: Dhulpeta, Kekuri Post: Kekuri,
Distict: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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**G.I. Authorised User Application No. – 2537 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Padmeshwari Dihingia**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Padmeshwari Dihingia
- (B) **Address** : Mrs. Padmeshwari Dihingia,
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2538 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Parama Dutta**, Village: Pani Gaon, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Parama Dutta
- (B) **Address** : Mr. Parama Dutta,
Village: Pani Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2539 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pranab Bharali**, Village: Nakapahuwa, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pranab Bharali
- (B) **Address** : Mr. Pranab Bharali,
Village: Nakapahuwa, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2540 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Putumai Sonowal**, Village: Koroiguri, Kachari, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Putumai Sonowal
- (B) **Address** : Mrs. Putumai Sonowal,
Village: Koroiguri, Kachari, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2541 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Upen Sonowal**, Village: Koroiguri, Kachari, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Upen Sonowal
- (B) **Address** : Mr. Upen Sonowal,
Village: Koroiguri, Kachari, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2542 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pankaj Bharali**, Village: Bamun Gaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 17 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pankaj Bharali
- (B) **Address** : Mr. Pankaj Bharali
Village: Bamun Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2543 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Manoj Dutta**, Village: Gobindapur, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Manoj Dutta,
- (B) **Address** : Mr. Manoj Dutta,
Village: Gobindapur, Post: Gobindapur,
District: Lakhimpur, Assam - 787034, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2544 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Nipul Saikia**, Village: Guwalgaon, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Nipul Saikia
- (B) **Address** : Mr. Nipul Saikia,
Village: Guwalgaon, Post: Gobindapur,
District: Lakhimpur, Assam – 787055, India.
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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**G.I. Authorised User Application No. - 2545 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Niru Phukan**, Village: Bhuma Lagachu, Post: Kangkan Chpari, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Niru Phukan
- (B) **Address** : Mrs. Niru Phukan,
Village: Bhuma Lagachu, Post: Kangkan Chpari,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2546 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Nomal Gogoi**, Village: Kachuwani, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Normal Gogoi
- (B) **Address** : Mr. Normal Gogoi,
Village: Kachuwani, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2547 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Nitumoni Sonowal**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nitumoni Sonowal
- (B) **Address** : Mrs. Nitumoni Sonowal,
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2548 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Netaji Sonowal**, Village: Karoi guri Kachari, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Netaji Sonowal
- (B) **Address** : Mr. Netaji Sonowal,
Village: Karoi guri Kachari, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India.
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2549 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mrs. Nilamani Dihingia**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mrs. Nilamani Dihingia
- (B) **Address** : Mrs. Nilamani Dihingia,
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2550 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Mridul Baruah**, Village: Dhulpeta, Post:Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mridul Baruah
- (B) **Address** : Mr. Mridul Baruah,
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2551 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Siddheshwar Das**, Village: Huj Gaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Siddheshwar Das
- (B) **Address** : Mr. Siddheshwar Das,
Village: Huj Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2552 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Satya Sonowal**, Village: Koroiguri, Kachari, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Satya Sonowal
- (B) **Address** : Mr. Satya Sonowal,
Village: Koroiguri, Kachari, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2553 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Tulashi Boruah**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tulashi Boruah
- (B) **Address** : Mr. Tulashi Boruah
Village: Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2554 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Tilak Dutta**, Village: Kamargaon, Post: Dhakuakhana, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Tilak Dutta
- (B) **Address** : Mr. Tilak Dutta
Village: Kamargaon, Post: Dhakuakhana,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2555 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Umakanta Dihingia**, Village: Dhulpetta, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umakanta Dihingia
- (B) **Address** : Mr. Umakanta Dihingia,
Village: Dhulpetta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2556 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jogen Boruah**, Village: No. 1 Thekeraguri, Post: Gobindapur, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jogen Boruah
- (B) **Address** : Mr. Jogen Boruah,
Village: Thekeraguri, Post: Gobindapur, District:
Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised
User Application** : June 17, 2016
- (D) **Registered Geographical
Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2557 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jatin Barua**, Village: Kekuri Dighali Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jatin Barua
- (B) **Address** : Mr. Jatin Barua,
Village: Kekuri Dighali Post: Dhakuakhana
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2558 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Jitul Baruah**, Village: Dhulpeta, Kekuri Post: Kekuri, District: Lakhimpur, Assam – 787055, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Jitul Baruah
- (B) **Address** : Mr. Jitul Baruah,
Village: Dhulpeta, Kekuri, Post: Kekuri,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2559 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Bhuban Gohain**, Village: Dhulpeta, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Bhuban Gohain
- (B) **Address** : Mr. Bhuban Gohain,
Village; Dhulpeta, Post: Kekuri,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2560 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Hiranya Dutta**, Village: Kamar Gaon, Post: Dhakuakhana, District: Lakhimpur, Pin-787055, Assam, India dated June 17 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Hiranya Dutta
- (B) **Address** : Mr. Hiranya Dutta,
Village Kamar Gaon, Post: Dhakuakhana,
District: Lakhimpur, Assam – 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
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- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2561 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Umeswar BuraGohain**, Village: Dhulpetta, Post: Kekuri, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Umeswar BuraGohain
- (B) **Address** : Mr. Umeswar BuraGohain,
Village: Dhulpetta, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. - 2562 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pranabjyoti Boruah**, Village: Guwal Gaon, Post: Gobindapur, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pranabjyoti Boruah
- (B) **Address** : Mr. Pranabjyoti Boruah,
Village: Guwal Gaon, Post: Gobindapur,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science
Technology and Environment Council (ASTEC), 3rd
Floor, City Co-operative Building, U.N.B. Road,
Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including
Mekhela – Chadar, Shawls, dress materials, Sarees,
Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head
gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2563 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Pradip Konwar**, Village: Lahibari, Post: Ghatapara, District: Lakhimpur Pin-787055, Assam, India, dated June 17, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Pradip Konwar
- (B) **Address** : Mr. Pradip Konwar,
Village: Lahibari, Post: Ghatapara,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : June 17, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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**G.I. Authorised User Application No. – 2565 in respect of Muga Silk of Assam
Registered GI Application No. – 55 & 384**

Application is made by, **Mr. Mintu Kalita**, Village: Kekuri, Dighali, Post: Kekuri, District: Lakhimpur, Pin-787055, Assam, India, dated July 11, 2016 for Registration in Part-B for Authorised User in respect of Registered Geographical Indication **Muga Silk of Assam** under Application No – 55 & 384 in respect of Raw silk yarns and threads for textile use, Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings, Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears, Quilt, furnishings & Upholstery, Cocoon falling in Class 23, 24, 25, 27 and 31 is hereby advertised as accepted under sub-section (1) of Section 13 of Geographical Indications of Goods (Registration and Protection) Act, 1999.

- (A) **Applicant** : Mr. Mintu Kalita
- (B) **Address** : Mr. Mintu Kalita,
Village: Kekuri, Dighali, Post: Kekuri,
District: Lakhimpur, Assam - 787055, India
- (C) **Date of Authorised User Application** : July 11, 2016
- (D) **Registered Geographical Indication** : **Muga Silk of Assam**
-
- (E) **Registered Proprietor** : Patent Information Centre
- (F) **Address** : Patent Information Centre, ASTEC, Assam Science Technology and Environment Council (ASTEC), 3rd Floor, City Co-operative Building, U.N.B. Road, Silpukhuri, Guwahati – 781003, Assam, India.
- (G) **Class** : 23, 24, 25, 27 and 31
- (H) **Goods** : Class 23 – Raw silk yarns and threads for textile use;
Class 24 - Textile and Textile goods including Mekhela – Chadar, Shawls, dress materials, Sarees, Wall hangings;
Class 25 – Clothing's/Garments, Foot wears, Head gear, Made ups, Ties, motifs, fashion wears,
Class 27 - Quilt furnishings & Upholstery.
Class 31 – Cocoon

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General Information

What is a Geographical Indication?

- It is an indication,
- It is used to identify agricultural, natural, or manufactured goods originating in the said area,
- It originates from a definite territory in India,
- It should have a special quality or characteristics unique to the geographical indication.

Examples of possible Geographical Indications in India:

Some of the examples of Geographical Indications in India include Basmati Rice, Darjeeling Tea, Kancheepuram silk saree, Alphonso Mango, Nagpur Orange, Kolhapuri Chappal, Bikaneri Bhujia etc.

What are the benefits of registration of Geographical Indications?

- It confers legal protection to Geographical Indications in India,
- It prevents unauthorized use of a registered Geographical Indication by others.
- It boosts exports of Indian Geographical indications by providing legal Protection.
- It promotes economic Prosperity of Producers.
- It enables seeking legal protection in other WTO member countries.

Who can apply for the registration of a Geographical Indication?

Any association of persons, producers, organization or authority established by or under the law can apply.

The applicant must represent the interest of the producers.

The application should be in writing in the prescribed form.

The application should be addressed to the Registrar of Geographical Indications along with prescribed fee.

Who is the Registered Proprietor of a Geographical Indication?

Any association of persons, producers, organisation or authority established by or under the law can be a registered proprietor. Their name should be entered in the Register of Geographical Indications as registered proprietor for the Geographical Indication applied for.

Who is an authorized user?

A producer of goods can apply for registration as an authorized user, with respect to a registered Geographical Indication. He should apply in writing in the prescribed form along with prescribed fee.

Who is a producer in relation to a Geographical Indication?

A producer is a person dealing with three categories of goods

- Agricultural Goods including the production, processing, trading or dealing.
- Natural Goods including exploiting, trading or dealing.
- Handicrafts or industrial goods including making, manufacturing, trading or dealing.

Is registration of a Geographical Indication compulsory?

While registration of Geographical indication is not compulsory, it offers better legal protection for action for infringement.

What are the advantages of registering?

- Registration affords better legal protection to facilitate an action for infringement.
- The registered proprietor and authorized users can initiate infringement actions.
- The authorized users can exercise right to use the Geographical indication.

Who can use the registered Geographical Indication?

Only an authorized user has the exclusive rights to use the Geographical indication in relation to goods in respect of which it is registered.

How long is the registration of Geographical Indication valid? Can it be renewed?

The registration of a Geographical Indication is for a period of ten years.

Yes, renewal is possible for further periods of 10 years each.

If a registered Geographical Indication is not renewed, it is liable to be removed from the register.

When a Registered Geographical Indication is said to be infringed?

- When unauthorized use indicates or suggests that such goods originate in a geographical area other than the true place of origin of such goods in a manner which misleads the public as to their geographical origins.
- When use of Geographical Indication results in unfair competition including passing off in respect of registered Geographical indication.
- When the use of another Geographical Indication results in a false representation to the public that goods originate in a territory in respect of which a Geographical Indication relates.

Who can initiate an infringement action?

The registered proprietor or authorized users of a registered Geographical indication can initiate an infringement action.

Can a registered Geographical Indication be assigned, transmitted etc?

No, A Geographical Indication is a public property belonging to the producers of the concerned goods. It shall not be the subject matter of assignment, transmission, licensing, pledge, mortgage or such other agreement. However, when an authorized user dies, his right devolves on his successor in title.

Can a registered Geographical Indication or authorized user be removed from the register?

Yes, The Appellate Board or the Registrar of Geographical Indication has the power to remove the Geographical Indication or authorized user from the register. The aggrieved person can file an appeal within three months from the date of communication of the order.

How a Geographical Indication differs from a trade mark?

A trade mark is a sign which is used in the course of trade and it distinguishes goods or services of one enterprise from those of other enterprises. Whereas a Geographical Indication is used to identify goods having special characteristics originating from a definite geographical territory.

THE REGISTRATION PROCESS

In December 1999, Parliament passed the Geographical Indications of Goods (Registration and Protection) Act 1999. This Act seeks to provide for the registration and protection of Geographical Indications relating to goods in India. This Act is administered by the Controller General of Patents, Designs and Trade Marks, who is the Registrar of Geographical Indications. The Geographical Indications Registry is located at Chennai.

The Registrar of Geographical Indication is divided into two parts. Part 'A' consists of particulars relating to registered Geographical indications and Part 'B' consists of particulars of the registered authorized users.

The registration process is similar to both for registration of geographical indication and an authorized user which is illustrated below:

